

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Government have considered the proposal for creation of a special legal machinery for recovery of bank-dues and decided that for the present banks may continue to pursue their recovery efforts within the framework of the existing legal machinery.

[*Translation*]

Godown of Central Bank of India,
Kirti Nagar

*521. SHRI RAM PAL SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether a godown of the Central Bank of India at Kirti Nagar was broken open twice ;

(b) if so, the action taken against the persons who broke open the godown ; and

(c) if no action was taken, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Central Bank of India has reported that one of the locks placed by its Najafgarh Road Branch on a godown containing pledged goods was broken on 11.12.86 and that again on 25.7.87 the locks on the same godown were tampered with.

(b) and (c) The Bank issued notice on 22.12.86 to the borrower and the guarantor recalling its dues. The borrower has since repaid the entire balance outstanding in the account. Since the bank's advance has been fully recovered, the bank did not consider it necessary to lodge a criminal complaint. Inquiry by the Bank's Vigilance Wing also did not reveal any adverse features.

[*English*]

Foreign Exchange Involved in Import
of Viscose Fibre

*522. SHRI MOHANBHAI PATEL : Will the Minister of TEXTILES be pleased to state :

(a) the quantity of viscose fibre imported during the last three years ; year-wise and the foreign exchange involved ;

(b) the total quantity of viscose fibre manufactured annually during the said period ;

(c) what is the annual requirement of viscose fibre ; and

(d) whether Government propose to increase the production of viscose fibre to avoid import and save foreign exchange ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA) : (a) The quantity of Regular Viscose Fibre including Modal Fibre imported during the last three years and the foreign exchange involved is as under :—

Year	Quantity (tonnes)	Value (lakhs Rs.)
1984-85	18564	2895
1985-86	15518	2347
1986-87	2218	369

(b) The production of indigenous Regular Viscose Fibre including Modal Fibre during the last three years is as under :

Year	Quantity (in tonnes)
1984-85	102018
1985-86	89981
1986-87	96301

(c) The requirements of Viscose Staple Fibre including Modal Fibre are not assessed on a year to year basis. However, the requirements for 1989-90, the terminal year of 7th Plan period, are estimated to be of the order of 1,64,000 tonnes.

(d) with a view to increasing the production of viscose fibre, Government, from time to time has issued letters of intent for fresh capacity.

Formulation of 10-Year Plan for
Cotton

*523. SHRI S.M. GURADDI :
SHRI YASHWANTRAO
GADAKH PATIL :

Will the Minister of TEXTILES be pleased to state :